

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5444
ANSWERED ON:29.08.2001
BAN ON DRUGS
DR. KIRIT SOMAIYA

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the names of the drugs banned in the country and abroad;
- (b) whether the said drugs are freely available in the country;
- (c) if so, the details thereof and reasons therefor;
- (d) whether certain banned drugs are also being prescribed for medical purpose in the country; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) : A list of the drugs banned by the Government of India under Section 26-A of the Drugs and Cosmetics Act, 1940 is annexed. There is no uniform policy followed internationally for banning of drugs. Each country prohibits specific drug formulations after taking into consideration their usage and the benefit/risk ratio in the context of the needs of the country.

(b) & (c) : Government have received no such reports regarding the above mentioned drugs. It is an offence under the said Act to market/sell prohibited drugs, which is punishable with imprisonment.

(d) and (e) : Question does not arise.

Lok Sabha Unstarred Question No. 5444 for 29.08.2001.

UPTO DATE LIST OF DRUGS PROHIBITED FOR MANUFACTURE AND SALE THROUGH GAZETTE NOTIFICATION GSR578(E) DATED 23.07.83 AMENDED FROM TIME TO TIME.

(Published in the Gazette of India, Extraordinary part II, Section 3 Sub Section (I), Ministry of Health and Family Welfare Department of Health Notification)

New Delhi, dated 23/7/83

G.S.R. 578(E) :- Whereas the Central Government is satisfied that the use of the drugs specified in the Table below is likely to involve risk to human being or the said drugs do not have the therapeutic value claimed or purported to be claimed for them or contain ingredients and in such quantities for which there is no therapeutic justification and it is necessary and expedient in the public interest so to do :

TABLE

1. Amidopyrine
2. Fixed dose combinations of Vitamins with anti-inflammatory agents and tranquilisers
3. Fixed dose combinations of Atropine in Analgesics and Antipyretics
4. Fixed dose combinations of Strychnine and Caffeine in tonics
5. Fixed dose combinations of Yohimbine and Strychnine with Testosterone and Vitamins.
6. Fixed dose combinations of Iron with Strychnine Arsenic and Yohimbine.

7 Fixed dose combinations of Sodium Bromide/Chloralhydrate with other drugs.

8. Phenacetin

9. Fixed dose combinations of anti-histaminics with antidiarrhoeals

10. Fixed dose combinations of Penicillin with Sulphonamides

11. Fixed dose combinations of Vitamins with Analgesics

B 12. Fixed dose combinations of any other tetracyclines with Vit.C

E 13 Fixed dose combinations of Hydroxyquinoline group of drugs with

Any other drug except for preparations meant for external use.

ccc 14. Fixed dose combinations of Corticosteroids with any other drug for internal use.

ccc 15. Fixed dose combinations of Chloramphenicol with any other drug for internal use.

Xxx 16. Fixed dose combinations of crude Ergot preparations except those

containing Ergotannine, Caffeine, Analgesics, anti-

histamines for the treatment of migraine.

Headaches.

17. Fixed dose combinations of Vitamins with Anti TB drugs except

Combinations of Isoniazide with Pyridoxine Hydrochloride (Vitamin B6)

18. Penicillin Skin/eye ointment.

19. Tetracycline Liquid Oral preparations

20. Nialamide

21. Practolol

22. Methaphrilene, its salts

c 23 Mothaqualone

& 24 Oxytetracycline Liquid Oral preparations

& 25 Demeclocycline Liquid Oral preparations.

T 26 Combinations of Anabolic Steroids with other drugs

cc 27 Fixed dose combinations of Oestrogen and Progestin (other than oral
contraceptive) containing per tablet estrogen content of more than 50 mg

(equivalent to Ethinyl Estradiol) and all fixed dose combination injectable
preparations containing synthetic oestrogen and progesterone

28 Fixed dose combination of
Sedatives/hypnotics/anxiolytics with analgesics-antipyretics

29 Fixed dose combination of Pyrazinamide with other anti-tubercular drugs
except combination of Pyrazinamide with Rifampicin and INH as per
recommended daily dose given below:-

Drugs	Minimum	Maximum
Rifampicin	450 mg	600 mg
INH	300 mg	400 mg
Pyrazinamide	1000 mg	1500 mg

30 Fixed dose combination of histamine H₂- receptor
antagonists with
antacids except for those combinations approved by
the Drugs Controller,
India.

31 The patent and proprietary medicines of fixed dose
combinations of
essential oils with alcohol having percentage
higher than 20% proof
except preparations given in the Indian
Pharmacopoeia.

32 All Pharmaceuticals preparations containing
Chloroform exceeding
0.5%, w/w or v/v whichever is appropriate

33 Fixed dose combination of Ethambutol with INH
other than the following:

INH Ethambutol

200 mg 600 mg

300 mg 800 mg

34 Fixed dose combination containing more than one
antihistamine

B 35 Fixed dose combination of any anesthetic with

cathartic/purgative

Except piperazine/santonin

36 Fixed dose combination of salbutamil or any other bronchodialator with centrally acting anti-tussive and/or antihistamine.

37 Fixed dose combination of laxatives and/or anti-spasmodic drugs in enzyme preparations.

G 38 Fixed dose combination of Metoolopramide with systemically absorbed Drugs except fixed dose combination of metoelopramide with aspirin/paracetmol.

39 Fixed dose combination or centrally acting antitussive antihistamine having high atropine like activity in expectorants

40 Preparations claining to combat cough associated with asthma contain- ing centrally acting antitussive and/or an antihistamine.

41 Liquid oral tonic preparations containing glycerophosphates and/or other phosphates and/or central nervous system stimulant and such preparations containing alchohol more than 20 proof

42 Fixed dose combination containing pectin and/or kaolin with any drug which is systemically absorbed from GI tract except for combinations of Pectin and/or kaolin with drugs not systemically absorbed.

43 Chloral Hydrate as a drug

b 44 Dovers powder L.P.

b 45 Dover`s powder Tablets 1P

A 46 Antidiarrhoeal formulations containing kaolin or pectin or Attapulgitte or Attapulgitte or Activated Charcoal

A 47 Antidiarrhoeal formulations containing Phthaly`l Sykogatguazole or Sulphaguanidine or Succinyl Sulphathiazole

A 48 Antidiarrhoeal formulations containing Neottycin or Streptomycin Or Ditiydrostreptomycin including their respective sales or esters.

A 49 Liquid Oral antidiarrhoeals or any other dosage form for paediatric

Use containing Diphenozylate or Loparamide it Attopine or Belladonna

Including their sales or esters or metabolities Hyoscyamine or their extracts or their alkaloids

A 50 Liquid Oral antidiarrhoeals of any other dosage form for paediatric use Containing halogenated hydroxyquinolines

A 51 Fixed dose combination of anti-diarrhoeals with electrolytes

C 52 Patent and proprietary oral Rehydration Salts other than those conforming To the specified parameters

D 53 Fixed dose combination of Oxphenbutazone or Pheny`lbutazone with any Other drug

HD 54 Fixed dose combination of Analgin with any other drug.

D 55 Fixed dose combination of dextropro0oxyphne with any other drug other Than anti-spasmodics and/or non-steroidal anti-inflammatory drugs

(NSAIDS)

D 56 Fixed dose combination of a drug, standards of which are prescribed

In the second Schedule to the said Act with an Ayurvedic Siddha or Unani drug

F 57 Mepacrine Hydrochloride (Quinacrine and its salts) in any dosage Form for female sterilization or contraception

F 58 Fenfluramine and Dexfenfluramine

I 59 Fixed dose combination of Diazepam and Diphenhydramine Hydrochloride

The Principal Notification GSR 578 (E) dt 23.7.83

c Added b GSR 4(E) dated 31.1.1984
& Added b GSR 322(E) dated 3.5.1984
T Amended by GSR 863(E) dated 22.11.1985
cc Amended by GSR 743(E) dated 10.8.1989
ccc Amended by GSR 1057(E) dated 3.11.1988
Ã° Added by GSR 999(E) dated 26.12.1990
Added by GSR 69(E) dated d11.2.1991
xxx Added by GSR 304(E) dated 07.6.1991
@ Added by GSR 444(E) dated 30.04.1992
b Added by GSR 11(E) dated 22.2.1994
A Added by GSR 73(E) dated 30.9.1994
B Amended by GSR 848(E) dated 07.12.1994
C Amended by GSR 57(E) dated 07.02.1995
D Added by GSR 633(E) dated 13.09.1995
E Amended by GSR 793(E) dated 13.3.1995
Amended by GSR 93(E) dated 25.05.1997
F Amended by GSR 499(E) dated 14.8.1998
G Amended by GSR 394(E) dated 19.05.1999
H Amended by GSR405(E) dated 03.06.1999
I Amended by GSR 169(E) dated 12.03.01

Drugs Prohibited for manufacture, sale and distribution
under other Notifications

Drugs Formulation date	Effective	Notification
1 Cosmetics Licensed as toothpastes/tooth powder containing	With immediate effect	GSR 444(E) dt 30.4.1992
2 Parenteral Preparations containing fixed dose combination of streptomycin with Penicillin	Jan. 1, 1998	GSR 93(E) dt 25.2.97
3 Fixed dose combination of Vitamin B1, Vitamin B6 and Vitamin B12 for human use	Jan 1, 2001	GSR 702(E) dt 14.10.1999
4 Fixed dose combination of haemoglobin in any form (natural or synthetic)	Sept. 1, 2000	GSR 814(E) dt 16.12.1999
5 Fixed dose combination of Pancreatin or Pancretipase containing amylase, protease and lipase with any other enzyme	Sept. 1, 2000	GSR 814(E) dt 16.12.1999
6 Fixed dose combination of Nitrofurantoin and Trimethoprim	Jan 1, 2002	GSR 170(E) dt 12.03.2001
7 Fixed dose combination of Phenobarbitone with any anti-asthmatic drugs	Jan 1, 2002	GSR 170(E) dt 12.03.01
8 Fixed dose combination of Phenobarbitone with Hyoscin and/or Hyoscyamine	Jan 1, 2002	GSR 170(E) dt 12.03.01
9. Fixed dose combination of Phenobarbitone with Ergotamine and/or Belladonna	Jan 1, 2002	GSR 170(E) dt 12.03.01
10. Fixed dose combination of Haloperidol with any anti-cholinergic agent including Propentheline Bromide	Jan 1, 2002	GSR 170(E) dt 12.03.01
11 Fixed dose combination of Lalidixic acid with any anti-amoebias	Jan 1, 2002	GSR 170(E) dt 12.03.01

